

grapes and wine conforming to global standards. This would result in increase in farmers' income by getting remunerative prices for their produce and consumers will get quality products. The grape processors are expected to get better market access for their products.

#### **Separate Ministry for supply chain and logistic sector**

1931. SHRIMATI VASANTHI STANLEY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether considering the need for more attention, Government would establish a separate Ministry for the supply chain and logistics sector;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI CHARAN DAS MAHANT): (a) to (c) No, Sir. Establishment of supply chain and logistic sector for the specific products/ commodities etc. are looked after by the respective Ministry/ Department of Government of India.

#### **Setting up of FPIS in rural areas**

1932. SHRIMATI VASANTHI STANLEY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government has taken any initiatives in establishing food processing units in rural areas with raw material sources;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI CHARAN DAS MAHANT): (a) to (c) Under the Scheme for Technology Upgradation/Establishment/Modernization of Food Processing Industries, financial assistance is provided in the form of grants-in-aid for setting up of new food processing units as well as Technological Upgradation and Expansion of existing units in the country including rural areas. Ministry extends financial assistance in the form of grant-in-aid to entrepreneurs @ 25% of the cost of Plant & Machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas or 33.33% subject to a maximum of Rs. 75 lakhs in difficult areas.

The State-wise details of financial assistance and number of units assisted in the 11th Plan period is given in statement.

**Statement**

*Number of units assisted and financial assistance provided during the years 2007-08, 2008-09, 2009-10, 2010-11 and current year State-wise under the scheme for Technology Upgradation/Establishment/Modernization of FPIs.\**

(Rs. in lakhs)

Sl.No.	Name of the State	2007-08		2008-09		2009-10		2010-11		2011-12 (as on 31.10.2011)	
		Approved	Amount Released	Approved	Amount released	Approved	Amount released	Approved	Amount Released	Approved	Amount Released
1	2	3	4	5	6	7	8	9	10	11	12
1	Andhra Pradesh	43	947.49	48	908.999	41	677.05	30	562.096	41	786.68
2.	Andman & Nicobar	0	0	0	0	0	0	0	0	0	0
3.	Arunachal Pradesh	0	0	1	17.67	3	376.14	2	66.420	0	0
4	Assam	12	442.17	17	176.79	22	418.74	26	875.701	5	78.47
5.	Bihar	5	83.915	2	42.3	2	35.59	6	136.681	3	39.66
6	Chandigarh	6	138.08	0	0	0	0	1	25.000	0	0
7	Chhattisgarh	0	0	10	163.725	4	45.46	27	297.574	26	234.87

1	2	3	4	5	6	7	8	9	10	11	12
8	Delhi	0	0	7	160.65	2	50	3	82.600	12	320.21
9	Goa	1	17	1	24.57	1	24.26	1	25.00	1	25.00
10	Gujarat	32	544.06	39	714.81	42	665.18	52	1419.72	66	1242.04
11	Haryana	19	418.72	23	349.415	11	134.96	14	325.280	10	184.58
12	Himachal Pradesh	12	325.09	5	152.745	10	269.58	7	204.530	11	289.07
13	Jammu & Kashmir	9	109.855	3	22.05	7	59.73	5	89.095	2	18.180
14	Jharkhand	2	9.09	0	0	3	44.09	4	85.425	0	0
15	Karnataka	34	529.62	35	629.895	24	269.55	14	377.790	16	238.25
16	Kerala	47	876.8	32	545.37	33	567.53	19	411.72	28	539.67
17	Madhya Pradesh	10	172.32	14	201.87	18	273.03	14	211.294	13	194.05
18	Maharashtra	95	1696.805	121	1802.633	113	1717.3	56	1006.524	107	1452.83
19	Manipur	3	61.74	3	45.51	6	163.75	1	23.975	5	92.15
20	Meghalaya	1	8.19	2	159.57	2	123.02	2	100.045	0	0

21	Mizoram	0	0	0	0	1	11	0	0	0	0
22	Nagaland	1	27.485	4	178.205	1	64.99	1	6.205	0	0
23	Orissa	6	129.41	2	38.68	6	84.4	8	200.875	2	8.44
24	Pondicherry	2	31.3	0	0	0	0	0	0	0	0
25	Punjab	32	481.45	61	841.36	13	172.37	9	149.495	22	316.12
26	Rajasthan	35	566.075	44	551.975	27	27325.46	48	691.123	63	806.10
27	Sikkim	0	0	0	0	0	0	0	0	0	0
28	Tamil Nadu	53	951.79	36	594.355	41	672.11	24	493.582	43	797.45
29	Tripura	2	39.98	1	13.86	0	0	0	0	0	0
30	Uttar Pradesh	63	1123.425	43	875.475	32	560.63	47	1078.638	37	635.89
31	Uttarakhand	9	339.78	6	163.15	12	307.57	6	168.523	1	2.460
32	West Bengal	35	653.56	19	390.135	10	136.48	10	317.945	10	206.51
TOTAL :		569	10725.2	579	9765.767	487	8249.97	437	9432.862	524	8508.66

\*Data is under reconciliation with coordinating Bank i.e., HDFC Bank.